

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4785

ANSWERED ON:15.12.2016

Projects under PMGSY

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**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the number of the projects implemented in Maharashtra under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years;
- (b) the total amount of funds allocated, released and spent under the scheme during the said period;
- (c) the number of additional projects under consideration for approval for implementation in the State under the PMGSY during the current year; and
- (d) whether the Union Government has released only Rupees 296 crore in place of Rupees 606 crore as central share earmarked under PMGSY to Maharashtra for the current financial year 2016-17 and if so, the reasons therefor and the steps proposed to be taken by the Union Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI RAM KRIPAL YADAV)

(a): 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide single all-weather rural connectivity. As per PMGSY guidelines, tendering, award and execution of PMGSY projects cleared by the Ministry is the responsibility of the State Government. Year-wise details of projects completed in Maharashtra are as under:-

Year No. of road works completed Length completed in km.

2013-14 109 448.88

2014-15 507 499.97

2015-16 314 892.13

2016-17 62 718.94  
(upto Oct'2016)

(b): Year-wise details of allocated released and spent under PMGSY during the last three years and the current year in Maharashtra are as under :  
(Rs. in cr.)

Year Allocation Releas Expenditure (as reported by the State)

2013-14 496 0 383.50

2014-15 221 212.53 540.37

2015-16 553.30 553.30 622.66

2016-17 606 296.565 437.88  
(upto Oct' 16)

(c) & (d): The funds to the States under PMGSY are released out of the budgetary allocation by Government of India for the Scheme. The indicative allocation to the States are based on the value of ongoing works in hand, unspent funds available with the States and the absorption capacity of the States. The funds for the cleared projects are released to the State Government in two installments. The first installment amounting to 50% of the cleared value of projects, (or annual allocation whichever is lower) is released subject to fulfilment of conditions, if any, stipulated earlier. For subsequent releases, State Governments are required to furnish Utilization Certificate to the Ministry showing expenditure of at least 60% of the available funds and submission of other requisite documents as

per programme guidelines.

During the Financial Year 2016-17, PMGSY has been allocated Rs.19,000 crore under Budget Estimate (BE) and after deducting committed liabilities, the effective availability of funds for release to the States for implementation of the programme is Rs.16,498 crore. Out of this, Rs.606 crore has been allocated to the State of Maharashtra and so far Rs.296.565 crore has been released to the Maharashtra State. No demand for release of funds under 2nd installment of Indicative Annual Allocation 2016-17 has been made by the State of Maharashtra, till date.

During the current year, no proposal has been received under PMGSY from the State of Maharashtra.

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